

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/120(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	BANK OF BARODA VS ASHOKE KUMAR KHARKIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] for PG
Ms. M. Barman, Adv.

Ms. S. Kobi, Adv.] for FC
Mr. B. Parasramka, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. In view of the stay granted by the Hon'ble High Court, list this matter **on 21.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**